

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/726/2020**

This the 10<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Suraj Parkash & Ors

.....Applicant

(Advocate:- Mr. C.S. Azad)

Versus

1. State of Jammu and Kashmir & Ors

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R**

**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

TA No. 61/726/2020 arises out of WP (C) No. 3783/2019 claiming the relief for the post of Home Guard. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**